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Title : Introduction of Constitution (Amendment) Bill, 2005.

15.25½ hrs.

CONSTITUTION (AMENDMENT) BILL, 2005*

(SUBSTITUTION OF NEW ARTICLE FOR ARTICLE 253, ETC.)

SHRI M.P. VEERENDRA KUMAR (CALICUT): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI M.P. VEERENDRA KUMAR: I introduce the Bill.
